

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder- II

To

The Principal District & Sessions Judge,
Rajouri, Anantnag, Bandipora,
Bhaderwah, Budgam, Leh and Kargil

NO:- 54856-63/Stg Dated :- 23/1/2019

Subject :- Awaiting information in respect of Lok Sabha unstarred Question No. 3652 for reply on 2nd January 2019 regarding "Cases decided by Lower Courts".


Sir,

Kindly refer to this office letter NO:- 49849-72/Sts dt:- 01.01.2019 and 52084-98/Sts dt; 15.01.2019 on the subject cited above, the requisite information is still awaited despite lapse of three weeks .

In this connection, it is again request to kindly expedite the matter and transmit the same **tomorrow positively** to this registry by fax No: 0191 - 2539896 so that we may be able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

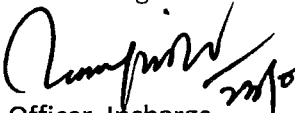
Yours faithfully,


Officer Incharge
Statistical Section

NO:- 54856-63/Stg Dt:- 23/1/2019

Copy to the:-

✓ Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court web site .


Officer Incharge
Statistical Section